

Seventeenth Loksabha

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Title: Regarding suspension of the license of all the Bar Council Members of Odisha following a strike by Lawyers

**SHRI SURESH PUJARI (BARGARH):** Thank you, Chairman, Sir. This matter is arising out of a strike by the lawyers of the western part of Odisha demanding a permanent Bench of Odisha High Court in the western part of Odisha. Since last Monday, 43 lawyers have already been arrested. The Bar Council of India has suspended the licence of all the members of Bar, including me. There is an unpleasant and tense situation, and the court proceedings have collapsed.

I would request the Law Minister to kindly take up the matter with the Chief Minister of Odisha and the Bar Council of India ... (*Interruptions*)